

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/201(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	P D K IMPEX PRIVATE LIMITED VS MCLEOD RUSSEL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For Financial Creditor

Mr. U.S. Menon, Adv.

Mr. Abhirup Chakraborty, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Registry is directed to issue notice to the Corporate Debtor by speed post and email and place tracking information on record.
3. Reply affidavit, if any, be filed within two weeks.
4. Post this matter for consideration on **30.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**